

## Statement-V

*State-wise Break up of Foreign Collaboration & Foreign Direct Investment Proposals  
Approved during January, 1998 to October, 1998*

States	No. of Financial Approvals	Amt. of Investment (Rs. Cr.)	
Andhra Pradesh	55	570.07	2.33
Bihar	4	44.65	0.18
Gujarat	36	2655.20	10.86
Haryana	35	205.25	0.84
Himachal Pradesh	1	0.33	0.00
Karnataka	84	4805.73	19.65
Kerala	9	12.93	0.05
Madhya Pradesh	12	657.33	2.69
Maharashtra	149	2679.05	10.96
Meghalaya	2	44.46	0.18
Orissa	8	330.54	1.35
Punjab	7	53.79	0.22
Rajasthan	8	65.14	0.27
Tamil Nadu	104	2724.28	11.14
Uttar Pradesh	35	185.10	0.76
West Bengal	30	1171.05	4.79
Andaman & Nicobar	1	12.12	0.05
Chandigarh	4	65.48	0.27
Dadra & Nagar Haveli	3	8.22	0.03
Delhi	71	773.82	3.16
Goa	16	114.62	0.47
Pondicherry	4	36.71	0.15
Daman & Diu	5	5.60	0.02
Others (States not indicated)	306	7232.37	29.58
<b>TOTAL</b>	<b>989</b>	<b>24453.84</b>	

**Investment made in the public and private sectors**

1600. SHRI PRAFULL GORADIA:  
Will the Minister of INDUSTRY be  
pleased to state:

(a) the details of investment made in  
the public and private sectors during the  
last two years, State-wise;

(b) whether there is any reluctance on  
the part of the investors to make invest-  
ment in the backward States; and

(c) the steps taken or proposed to be  
taken by Government in this regard?

THE MINISTER OF INDUSTRY  
(SHRI SIKANDAR BAKHT): (a) The  
State-wise details of investment in the  
Public and Private Sectors during the last  
two years are given in the enclosed State-  
ment (See below).

(b) and (c) In the present liberalised  
regime, investment decision are left to  
the commercial perception of the inves-  
tors. With a view to promoting indus-  
trialization in backward areas, the Gov-  
ernment announced the Growth Centre  
Scheme in June, 1988 under which basic  
infrastructural facilities like power, water,

telecommunications, banking are provided to attract industries. Besides this, Transport Subsidy Scheme 1971 is an operational scheme, intended to promote industrial growth in hilly, remote and

inaccessible areas and it covers all industrial units irrespective of their size both in public and private sector (barring plantations, refineries and power generating units).

### Statement

*State-wise proposed investment made in the public and the private sector during the years 1997-98*

Sl. No.	Name of State/UT	1996 (Rs. In Crores)		1997 (Rs. In Crores)	
		LOI	IEM	LOI	IEM
1.	Andhra Pradesh	2993	7079	611	6268
2.	Assam	578	38	0	33
3.	Arunachal Pradesh	0	0	0	3
4.	Bihar	276	735	1016	160
5.	Delhi	0	0	0	19
6.	Goa	7	484	0	356
7.	Gujarat	1674	16228	1714	6807
8.	Haryana	1371	3113	200	2073
9.	Himachal Pradesh	50	717	105	201
10.	J & K	5	53	55	45
11.	Karnataka	4311	5602	845	4205
12.	Kerala	397	316	750	251
13.	Madhya Pradesh	1673	5288	716	2784
14.	Maharashtra	6085	11588	270	5418
15.	Manipur	0	0	0	0
16.	Meghalaya	0	14	0	4
17.	Mizoram	0	0	0	0
18.	Nagaland	0	46	0	42
19.	Orissa	1321	1493	439	1468
20.	Pondicherry	816	284	0	1025
21.	Punjab	1477	2101	322	1804
22.	Rajasthan	138	2130	51	1882
23.	Sikkim	0	0	0	0
24.	Tamil nadu	1432	4888	759	6916
25.	Tripura	0	2	0	0
26.	Uttar Pradesh	3323	6504	1065	5155
27.	West Bengal	1953	2182	587	2261
28.	A & N Islands	0	23	0	0
29.	Chandigarh	0	74	0	10
30.	Dadra & N Haveli	41	2045	23	2613
31.	Daman & Diu	11	251	0	576
32.	Lakshadweep	0	0	0	0
TOTAL		29932	73278	9528	52379

NOTE: LOI: Letter of Intent

IEM: Industrial Entrepreneur Memorandum